


MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 16.12.2015

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.A.A.Bhansali Advocate	S.B.Civil Misc. Appeal No.98/2011,99/2011, 101/2011,103/2011,C.P. Chawala V/s Union of India & Ors.	Mr.B.K.Chawala Mr.Suresh A.Vyas,	Mr. Vijay Kumar Vyas
02.	Shri Jitendra Maheshwari,Advocate	S.B.Criminal Misc.Pet.No.1120/2010,Ratan Goyal & Anr.V/s State & Ors., S.B.Criminal Misc.Pet.No.1121/2010, Bhagwan Garg& V/s State & Ors.,	Mr.Suresh Kumbhat	Mr.M.M.Dhera
03.	Shri Manish Sisodia , Advocate	S.B.Civil Rev.Pet.No.182/2014,Bhawati Lal Lodha V/s Jagdish Chandara	Mr.Bheem Arora	Mr.Ravi Bhansali
04.	Smt.Meena Kothari , Advocate.	S.B.Civil Misc.Tr.Pet.No.43/2015, Smt.Yagwanti KanwarV/s Bhawani Singh	Dr.Nupur Bhari & R.S.Shekhawat	Mr.Ravindra Acharya
05.	Dr.Prathishta Dave,Advocate	S.B.Civil Misc.Transfer No.26/2015, Smt.Ritu Sharma V/s Rakesh Sharama	Mr.C.S.Kothwani	Mr.Sandeep Sarupariya
06.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Tr.pet.No.117/2015,Bha gwati Kanwar V/s Ram Singh	Mr.Vishal Sharma	-----
07.	Shri Danpat Choudhary , Advocate	S.B.Civil Misc.Tr.Pet.no.109/2015,Bala V/s Bansilal	Mr.P.S.Chudawat	-----
08	Smt.Meena kothari,Advocate	S.B.Civil Misc.Tr.Pet.No.107/2014,Smt. Priya Soda V/s Karan Singh Sodha	Mr.Pankaj Gupta & Kaushal Gautam	Mr.Bharat Singh
09.	Shri Prashant Sharma,Advocate	D.B.C.M.A.No.464/2013, Basant Kumar Verma V/s Hemlata	Mr.Harish Purohit	Mr.Jitendra Choudhary & Rajendra kataria

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01.	Dr.Prshant Sharma Advocate	S.B.Criminal Misc.Pet.No.3328/2015,Sayed Kabir & Anr.V/s State & Ors.	Mr.R.S.Choudhary	Mr.Rajendra Chopudhary
02.	Dr.Pramila Acharya Advocate	S.B.Civil Misc.Tr.Pet.No.124/2015, Mega V/s Ritesh	Mr.Ramniwas Choudhary & Vinay Jain	
03.	Shri Danpat Choudhary Advocate	S.B.Civil Misc.Tr.Pet.No.105/2015,Smt. Renu V/s Babulal	Mr.N.A.Rajpurohit	Mr.J.S.Khichi


 उपाय सचिव
 राज्य विधि सेवा केन्द्र, जयपुर
 राजस्थान उच्च न्यायालय

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04.	Dr.A.A.Bhansali , Advocate	S.B.Civil Misc.Transfer Pet.No.104/2015,Smt. Poonam Sharma V/s Mukesh Sharma	Mr.kana Ram Godara
05.	Dr.Pramila Acharya , Advocate	S.B.Civil Misc.Transfer Pet.No.118/2015,Smt.Pinky V/s Manoj Kumar	Mr.D.D.Chitlagi	
06.	Dr.A.A.Bhansali , Advocate	S.B.Civil Misc.Tr.Pet.No.78/2015, Smt.Pinky V/s Shobhit	Mr.Diolip Singh Bagela	Mr.Ritu Raj Singh

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01.	Shri Harish Purohit Advocate	S.B.Criminal Misc.Pet.No.1875/2015, Dinesh Kumar & State & Ora.	Mr. Pradeep Shah	Mr.L.D.Khatri
02.	Mr.Harish Purohit,Advocate	S.B.Criminal Misc..Pet.No.3177/2015, Pushpraj V/sState & Ors.	Mr.Ravindra Paliwal	Mr.P.Nayak
03.	Shri Murlidhar Vaishany , Retd;D.J.	S.B.Criminal Misc.Pet.No.423/2012, Laxmi Mal Lodha V/s Suresh Kumar	Mr.Suresh Kumbhat	Mr.M.M.Dhera
04.	Shri Murlidhar Vaishany , Retd;D.J.	D.B.Civil Misc.Appeal No.2093/2013,Smt.Suman V/s Rahaul	Mr.Manish Dadich	Mr.C.S.Kotwani


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "